

(b) if so, the details thereof alongwith the date of its existence;

(c) the total expenditure on salaries, T.A., perks etc. incurred by the KVIC on the personnel of the said Banking division since its formation; and

(d) the manner in which the assistance is being provided by the said Banking Division to the KVIC in implementing its programme ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, sir.

(b) In August, 1995, the Commission took a decision to create a fullfledged Banking Division for looking after the work of Appraisal Cell, Monitoring and Recovery Cell. At present, five officers from State Bank of India including some Khadi & Village Industries Commission officials are working in the Newly created Banking Division in Khadi & Village Industries Commission.

(c) The total expenditure on Salaries, TA, Perks, etc. incurred by Khadi & Village Industries Commission on the personnel of the said Banking Division since its formation are as under:-

Post	No. of posts	Rs. in lakhs
General Manager	1	9.58
Dy. General Manager	1	4.71
Managers	3	7.79
Total		22.08

(d) The type of assistance being provided by the said Banking Division to the Khadi & Village Industries Commission in implementing its programme is in areas like building up of project appraisal system, training, operationalisation of the system, building up monitoring-cum-recovery system etc., etc. Banking Division is also providing assistance for settling various issues relating to Consortium funding on an ongoing basis by interacting with the Consortium Leader viz. State Bank of India.

#### Infrastructure Development

4323. SHRI K.P. SINGH DEO : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have made any agreement with the United Kingdom for infrastructure development in the country;

(b) if so, the details thereof;

(c) whether U.K. has extended any financial assistance for the purpose; and

(d) if so, the assistance extended by U.K. during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Though no specific agreement has been signed with the Govt. of DK for Infrastructure Development in the country, some projects being implemented are for infrastructure development.

The details of these projects signed during the last three years are as under :-

Name of the project	Signed on	Amount (Pds Mn)
1. Import of Heat Treated Rail (Railway Sector Grant 1990)	26/9/94	15.2
2. Andhra Pradesh Energy Efficiency Project	22/12/94	42.7
3. Orissa Power Sector Reform	20/8/96	75.0
4. Jhanjhra Coal Project	28/10/96	3.4

#### Suggestions Made by FICCI

4324. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry has submitted a proposal to his Ministry for increasing the insurance cover given by the Export Credit Guarantee Corporation of India Ltd. to cent per cent of the total value of exports from the present level of ninety per cent;

(b) if so, the other suggestions made by the Federation in this regard; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Yes, Sir.

(b) and (c) As regard FICCI's suggestion for increasing the insurance cover given by Export Credit Guarantee Corporation of India Limited (ECGC) from 90% to 100%, credit insurers would over do not after 100% cover. Therefore, the request for 100% cover cannot be agreed to.

The other suggestions by FICCI concerning ECGC mainly relate to disbursement of claims within six weeks, payment of the claims in US \$ and giving option to exporters to seek insurance coverage from foreign insurance company.